

GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF HIGHER EDUCATION

LOK SABHA  
UNSTARRED QUESTION No. 369  
TO BE ANSWERED ON 24.06.2019

**Higher Education Commission**

**†369. SHRI RAJAN VICHARE:**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is considering a proposal for setting up of a Higher Education Commission in place of UGC regulating the universities of the country; and
- (b) if so, the details and the terms of reference thereof and if not, the reasons therefor?

**ANSWER**

MINISTER OF HUMAN RESOURCE DEVELOPMENT  
(SHRI RAMESH POKHRIYAL 'NISHANK')

(a) & (b): The Ministry is considering the Higher Education Commission of India Bill to repeal the University Grants Commission Act, 1956 and the All India Council for Technical Education Act, 1987, and for establishment of the Higher Education Commission of India for promoting the quality of academic instruction, maintenance of academic standards and encouraging autonomy of good performing higher educational institutions for free pursuit of knowledge, innovation, incubation, skills and entrepreneurship, and for facilitating access, inclusion and opportunities to all, and also providing for a comprehensive and holistic growth of higher education and research in a competitive global environment.

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